

- (ii) Low population density and/or sizeable share of tribal population;
- (iii) Strategic location along borders with neighbouring countries;
- (iv) Economic and infrastructural backwardness; and
- (v) Non-viable nature of state finances.

States under this category have a low resource base and are not in a position to mobilize resources for their developmental needs even though the *per capita* income of some of these states is relatively high. Moreover, a number of these states were constituted out of former small Union Territories or districts of some other states, necessarily involving creation of overheads and administrative infrastructure that was out of proportion to their resource base.

Development of Uttar Pradesh

†2999. SHRI NARESH AGRAWAL: Will the PRIME MINISTER be pleased to state:

- (a) whether the Chief Minister of Uttar Pradesh met the Prime Minister in Delhi on 14 April, 2012 and put several proposal for the development of Uttar Pradesh before him;
- (b) if so, the details thereof; and
- (c) whether the Prime Minister will be pleased to give approval to them and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING
(SHRI ASHWANI KUMAR): (a) Yes, Sir.

(b) Chief Minister, Uttar Pradesh in his meeting with the Prime Minister on 14.4.2012 handed over 38 letters to the Prime Minister. The proposals contained in the letters are related to the sectors of Agriculture, Energy, Education, Technical Education, Irrigation and Flood Control, Environment, Tourism, Road Infrastructure, Transport, Police, Urban Development, Social Welfare, Health and Rural Infrastructure. The details are given in the statement. (*See below*)

- (c) The proposals contained in these letters are under examination.

† Original notice of the question was received in Hindi

Statement

Details of letters sent by Hon'ble Chief Minister to Hon'ble Prime Minister for the development of Uttar Pradesh.

| Sector | | Subject | Financial requirement (Rs. crore) | Concerned Ministry |
|-------------|----|----------------------------------------------------------------------------------------------------------------------------------------------------|-----------------------------------------|--------------------------------------------------------------------|
| 1 | | 2 | 3 | 4 |
| Agriculture | 1. | Relating to the benefits to be given to farmers while promoting the cooperative movement as per the recommendations of the Vaidyanathan Committee. | 922.28 | Department of Agriculture and Cooperation, Ministry of Agriculture |
| | 2. | Relating to allocating funds from Rashtriya Krishi Vikas Yojanas for energizing private tubewells. | 137.73 | Ministry of Agriculture |
| | 3. | Sanctioning of integrated Plans for recharging of underground water and rain water harvesting in over-exploited and critical development blocks. | 1500.00 | Ministry of Water Resources |
| | 4. | Relating to timely distribution of fertilizers to farmers | | Ministry of Chemical and Fertilizers, Deptt. of Fertilizers |
| | 5. | Relating to developing nine railway track points for making fertilizers available to farmers | | Ministry of Railways |

Written Answers to

13 MAY 2012]

Unstarred Questions 121

| 1 | 2 | 3 | 4 | 122 |
|--------|---------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|---------|----------------------------------------------------------------------|---------------------|
| | 6. Relating to implementation of foot-and-mouth disease control programme in all the districts of State | | Ministry of Agriculture Deptt. Of cattle, Dairying and fishery | Written Answers to |
| Food | 7. To ascertain immediate delivery, payment of remaining pending bills and increase in the case credit limit at the level of FCI for proper storage of wheat and accelerated payment to the cultivators | 697.00 | Ministry of Food and Public Distribution | |
| Energy | 8. Regarding arrangement of coal for Roja and Anpara “C” projects in private sector | | Ministry of Coal | [RAJYA SABHA] |
| | 9. Regarding arrangement of coal rack for Roja and Anpara “C” projects of private sectors | | Ministry of Coal | |
| | 10. Additional energy supply to the State from NTPC, Dadri Project | | Ministry of Energy | |
| | 11. Regarding timely completion of Three thermal projects handed over to BHEL with quality work | | Ministry of Heavy Industries | Unstarred Questions |
| | 12. Regarding financial nurturing of electricity projects of UP from Clean Technology Funds of World Bank | 5000.00 | Ministry of Finance, Deptt of Economic Affairs | |

| | | | | |
|------------------------------|----|----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|---------|----------------------------------------|
| Education | 13 | Release of remaining Central Share for 2011-12 and extension of period upto 31.3.2015 for trained teachers on deputation in the schools as per the norms of Sarva Shiksha Abhiyan | 2346.82 | Ministry of Human Resource Department |
| | 14 | Assistance for establishment of new universities in 9 divisions of the State and payment of arrear to university teachers as per the Sixth Pay Commission's distribution. | 4006.00 | Ministry of Human Resource Development |
| Vocational Education | 15 | Establishment of Government ITI s for vocational training | 5267.00 | Ministry of Labour |
| Education | 16 | For increasing stipend to instructors working in Rashtriya Madhyamik Shiksha Abhiyan under ICT scheme, distribution of Tablet PC and Laptop to Boys-Girls students, free uniform and Textbooks to all boys and girls students in middle school and inclusion of non-govt. schools in this Abhiyan. | 4100.00 | Ministry of Human Resource Development |
| Irrigation and Flood control | 17 | Assistance from Government of India for making available facilities for flood safety and irrigation facilities in the State | 1682.31 | Ministry of Water Resources |

| 1 | 2 | 3 | 4 |
|--------------------|----|-------------------------------------------------------------------------------------------------------------------------------------------------------------------------|----------|
| Environment | 18 | Regarding approval of 90% Central share in the Schemes under Rashtriya Ganga Nadi Basin | 9880.00 |
| Tourism | 19 | Sanction for implementing Bodha Circuit Phase-II project with the held of JBIC | |
| Road Establishment | 20 | Enhancement of share from Central Road Fund and providing funds for the maintenance of National State Highways and for developing Lucknow-Allahabad road into four lane | 15354.11 |
| | 21 | For inclusion of works of 25 Railway Fly over under Railway Works programmes by Ministry of Railways in the State | 550.00 |
| | 22 | For increasing allocation under Road construction in the light of 13th Finance Commission's recommendations. | 2180.00 |
| Transport | 23 | Provide emergency mobile medical facilities on the Nation Highways. | |
| Police | 24 | Regarding Road Construction Project at Indo-Nepal Border. | 2680.04 |

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Written Answers to

[RAJYA SABHA]

Unstarred Questions

| | | | | | |
|-------------------|----|-----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|---------|--------------------------------------------|-------------------------|
| | | | | | Written Answers to |
| Urban Development | 25 | Regarding release of substantial financial assistance for modernization of Police Force | 4000.00 | Ministry of Home Affairs | [3 MAY 2012] |
| | 26 | Approval of Action Plan of Left Wing Extremist affected District | 1237.00 | Ministry of Home Affairs | |
| | 27 | Regarding release of Central Share in two installments, enhancement in Central Share through changing the funding pattern and release of due Central Share according to escalated cost Under JNNURM | 871.77 | Ministry of Urban Development. | |
| | 28 | Regarding providing additional funds for Kumbha Mela, Allahabad 2013 and for approving 90% Central Assistance for the plans. | 400.00 | Planning Commission | |
| Social Welfare | 29 | To provide Scholarship to students of Pre Secondary and Post Secondary of Other Backward Class. | 3284.68 | Ministry of Social Justice and Empowerment | Unstarred Questions 125 |
| | 30 | Bearing of Expenditure by the centre at the level of year 2011-12 of Eleventh Plan in the form of scholarship to Post Secondary SC students and tax compensation. | 4500.00 | Ministry of Social Justice and Empowerment | |

| 1 | 2 | 3 | 4 | |
|--------|----|---------------------------------------------------------------------------------------------------------------------------------------------------------------------|--------|------------------------------------------------------------------------------|
| Health | 31 | To provide assistance for up-gradation of Government Medical Colleges for providing high standard medical facilities. | 196.65 | Ministry of Health and Family Welfare |
| | 32 | Regarding supply of water sealed toilets and drinking water in all affected districts to prevent AES/JE diseases. | 151.09 | Ministry of Rural Development/Department of Drinking Water Supply |
| | 33 | Establishment of residential development Block Level training/professional rehabilitation center for AES/JE infected patients. | 101.82 | Ministry of Health and Family Welfare/Ministry of Human Resource development |
| | 34 | Regarding reducing harmful effect of Pigs in AES/JE diseases | 89.08 | Ministry of Agriculture, Deptt. Of Cattle, Dairying and fishery |
| | 35 | Regarding sanctioning and providing assistance for sentinel lab, medical mobile units, 10 beded ICU and IEC/BCC for complete safety and prevention of AES/JE to all | 56.98 | Ministry of Health and Family Welfare |

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|------------------------|----|-------------------------------------------------------|----------|-----------------------------------|
| Rural Establishment | 36 | To connect all habitations through roads under PMGSY. | 4028.80 | Ministry of Rural Development |
| | 37 | To provide clean drinking water to the rural areas. | 3580.42 | Ministry of Rural Development |
| | 38 | Regarding construction of Indira Awas in rural areas. | 14500.00 | Ministry of Rural Development. |
